- (b) The Scheme, to be implemented in about three years beginning 2010-11, would support States and UTs to fill the existing gap in their treasury computerization, upgradation, expansion, and interface requirements, apart from supporting basic computerization. The scheme covers installation of suitable hardware and application software systems in networked environment on a vide area basis and building interfaces for data sharing among various stake holders. Complete guidelines are available in public domain at http://finmin.nic.in/the_ministry/dept_expenditure/plan_finance/TreasuryComp_NeGP.Pdf.
- (c) The overall cost of the scheme is Rs. 626 crore at Rs. 1 crore per district in existence on 1 April, 2010.
- (d) The treasury computerization project is expected to make budgeting processes more efficient, improve cash flow management, promote real-time reconciliation of accounts, strengthen Management Information Systems (MIS), improve accuracy and timelines in accounts preparation, bring about transparency and efficiency in public delivery system, better financial management alongwith improved quality of governance in States and Union Territories.

Licences to foreign fund investment by SEBI

- 916. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Securities and Exchange Board of India (SEBI) is not giving licences to foreign funds investment vehicles based out of Mauritius;
 - (b) if so, the reasons therefor; and
 - (c) the likely impact of this SEBI measure in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

- (a) Securities and Exchange Board of India (SEBI) has informed that the regulations for registration of Foreign Institutional investors (FIIs) and Foreign Venture Capital Investors (FVCIs) do not discriminate on the basis of the country of incorporation of applicants.
 - (b) and (c) In view of (a) above, not applicable.

Insufficient loans to priority sectors by banks

†917. SHRI SHIVANAND TIWARI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that agriculture, small and medium industries and export which have been marked as priority sectors to be provided loan by the banks in the country are not being given sufficient loans;
 - (b) if so, the details thereof;
- (c) the amount by which the average annual loan being provided to these sectors is less than the amount earmarked for them;

[†]Original notice of the question was received in Hindi.